

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3249  
ANSWERED ON:24.08.2006  
CBI INQUIRY AGAINST NGOS  
Lagadapati Shri Rajagopal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether a CBI inquiry is going on against some of the NGOs who have forged the recommendations of the Government of Andhra Pradesh;
- (b) if so, the details of NGOs and the grants that have been given to them in compliance with the forged recommendations of the State Government; and
- (c) the present status of the inquiry?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) Yes Sir, on a reference from Govt. of India, the CBI has registered FIR in RC. 16(A)/2006-Hyd and the inquiry is in progress against the eight NGOs for allegedly forging the recommendation of the State Government of Andhra Pradesh. Their applications were received for grant under the scheme for Prevention of Alcoholism and Substance (Drug) Abuse for setting up of de-addiction Centres but no grant-in-aid has been released to these NGOs against the forged recommendations. The details of NGOs are as under:

(i) Vennela Educational and Rural Development Society, Khammam District, Andhra Pradesh

(ii) Sahaya Welfare Association, Nalgonda District, Andhra Pradesh.

(iii) Jagruthi Educational & Community Development Society, Khammam District, Andhra Pradesh.

(iv) Dr. B.R. Ambedkar Youth Association, Khammam District, Andhra Pradesh.

(v) Sharada Educational Society, Ranga .Reddy. District, Andhra Pradesh.

(vi) Chaitanya Yuvajana Sangham, Khammam District, Andhra Pradesh.

(vii) Rose Vimala Rural Organisation for Women, Hyderabad, Andhra Pradesh.

(viii) Sivaranjani Educational Society, Hyderabad, Andhra Pradesh.